

25

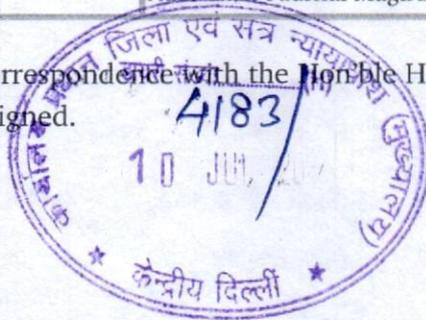
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In super-session of all earlier orders, the following Committees are hereby re-constituted. at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Computer Committee	Sh. Atul Krishna Agrawal , Spl. Judge (PC Act) (CBI)	Chairperson
		Ms. Archana Beniwal, Presiding Officer, Labour Court	Member
		Sh. Sujit Saurabh, Presiding Officer, Labour Court	Member
		Chief Judicial Magistrate	Member
		Addl.Chief Judicial Magistrate-03	Member
2	Committee to monitor/observe the reasons of delay of cases pending for more than 2 years	Sh. Amitabh Rawat, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
3	Committee to monitor the compliance of the directions issued by the Hon'ble Supreme Court of India in the matter of "Satinder Kumar Antil Vs.CBI"	Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-1	Chairperson
		Sh. Mohd. Farrukh, Spl. Judge (PC Act)(CBI)	Member
		Sh. Atul Krishna Agrawal, Spl. Judge (PC Act)(CBI)	Member
		Addl Chief Judicial Magistrate-02-cum-ACJ	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



Anju Bajaj Chandna
(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committe/Gaz./RACC/2024/ 11633-C-11708/c

Dated 9/7/2024. at 4:00 PM

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Ld. Judicial Officers, Rouse Avenue Court Complex, New Delhi.
- ✓ 4. The Website Committee, Tis Hazari Court, Delhi
5. The P.S. to the undersigned.
6. All the Branch In-charges, RACC, New Delhi.
7. The Executive Engineer(Civil), PWD, RACC, New Delhi.
8. The Executive Engineer(Electrical), PWD, RACC, New Delhi.
9. The Lockup In-charge, RACC, New Delhi.
10. The Police Chowki In-charge, RACC, New Delhi.

Anju Bajaj Chandna
(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.